

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**OA No.1550/2014**

New Delhi this the 28<sup>th</sup> day of January, 2016

**Hon'ble Mr. Justice Syed Rafat Alam, Chairman  
Hon'ble Dr. B.K. Sinha, Member (A)**

Shri Mukesh Kumar,  
S/o Shri Ascharj Pal,  
Age 49, Group 'C',  
Technician Gr.I,  
Under Senior Section Engineer (C&WA)  
Northern Railway, Railway Station,  
JIND R/o 350/4 Rishi Nagar, Rani Bagh  
Sakur Basti, New Delhi

-Applicant

(None)

-VERSUS-

Union of India through:

1. The General Manager,  
Northern Railway,  
Baroda House, New Delhi
2. The Divisional Railway Manager,  
Northern Railway, State Entry Road,  
New Delhi
3. The Senior Section Engineer (C&WA)  
Northern Railway, Railway Station,  
JIND

-Respondents

(By Advocate: Sh. Anand Kumar for Mr. Rahul Pandey)

**O R D E R (Oral)**

**Justice Syed Rafat Alam:**

List has been revised. Yet none responded on behalf of the applicant even in the call given in the revised list. However, Shri Anand Kumar for Mr. Rahul Pandey, learned counsel for the respondents, is present. The OA is, therefore, dismissed for want of prosecution. No costs.

**(Dr. B.K. Sinha)  
Member (A)**

**(Syed Rafat Alam)  
Chairman**

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